

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH,
ALLAHABAD

(This is the 08th **Day of AUGUST, 2019**)

**Hon'ble Ms. Ajanta Dayalan-AM
Hon'ble Mr. Rakesh Sagar Jain - JM**

**CCP No.16 of 2019
(Arising out of Original Application No.207 of 2013)**

1. Lalta Prasad aged about 64 years, S/o Late Miru Resident of House No. 5, Ponappa Road, C/o Shri S.K. Verma, New Cantt, Allahabad.
..... **Applicant**

By advocate: Shri Swayamber Lal

Versus

1. Lt General A.K. Sanyal, General Officer Commanding, Headquarters Bengal Area, 246, AJC Bose Road, Alipore, Kolkata-700027.
2. Brig. Manoj Tiwari, Station Commander, Station Headquarters, Panagarh, District Burdwan, West Bengal,-713420.

..... **Respondents**

**By advocate: Shri Himanshu Singh
Shri R P Maurya**

ORDER

Delivered by Hon'ble Ms. Ajanta Dayalan -Member (J)

Shri Swayamber Lal, learned counsel for the applicant is present. Shri Himanshu Singh and Shri R P Maurya, learned counsel for the respondents are present.

2. Learned counsel for the respondents states that compliance has already been made to the Tribunal's order.
3. Learned counsel for the applicant confirms this.
4. Accordingly, the Contempt Petition is dismissed and the notices issued are discharged.

**(Rakesh Sagar Jain)
Member (J)**

**(Ajanta Dayalan)
Member (A)**

Arun